NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

. 243 16

PETITION NUMBER

: TP 94/17

NAME OF THE PETITIONER (S)

: SBI CAPITAL MARKETS LTD : DEEPAK CABLES (INDIA) LTD.

NAME OF THE RESPONDENT (S)

UNDER SECTION

433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Myssh

PHONE NUMBER REPRESENTATION BY WHOM

RAJESH.S.

8123976974

For pelitioner

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)